

Sixteenth Loksabha

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Title: Need to rehabilitate displaced tribals affected by Polavaram project in Andhra Pradesh.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): I would like to draw kind attention of the Government regarding the need to raise a very important issue pertaining to the R& R Package, and RoFR issues pertaining to the tribal population who are displaced in the submergence of the Polavaram project in Andhra Pradesh which is a national project.

I would like to bring to the kind notice of the Government that around 70 percent of the families suffering displacement are tribals in the polavaram project submergence villages. The survey was conducted and 3650 Families were being identified in possession of 13155 acres which come under the Polavaram project submergence. All these tribal families are dependent on the cultivation of these forest lands for generations. Though the lands were identified, the State Government has put the land *pattas* under hold as they have to be granted alternate land if they are given *pattas*. All these tribals will be put to endless suffering and will become landless and jobless with the fear of losing their livelihood if they are being displaced without rehabilitation and resettlement. Hence, I request the Hon'ble Minister of Water Resources, to kindly intervene in the matter under given circumstances and render justice to the poor tribal farmers and their families who are solely dependent on the forest land for their livelihood and render Justice at the earliest.